

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 24th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

APPEAL No. 239 of 2012

Amausi Industries Association & Ors. Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ...Respondent (s)**

Appeal No. 240 of 2012

Chamber of Industries Gorakhpur & Ors. Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory Commission
& Ors. ...Respondent (s)**

Appeal No. 241 of 2012

Rania of Industries Association & Ors. Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory Commission
& Ors. ...Respondent (s)**

Appeal No. 242 of 2012

Association of Steel Rolling Mills & Furnaces & Ors..... Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory Commission
& Ors. ...Respondent (s)**

Appeal No. 243 of 2012 &

IA No. 427 of 2012

Association of Steel Rolling Mills & Furnaces & Ors. Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory Commission
& Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Sanjay Singh for R.1
Mr. Amit Kapoor &
Mr. Pradeep Misra
Mr. Suraj Singh for R.2 to 3

ORDER

The Learned Counsel for both the parties in Appeal no. 242 of 2012 have finished their arguments. The Learned Counsel for the Appellant is directed to file written submissions on or before 31.1.2013 after serving copy on the other side. The Learned Counsel for the Respondent Commission is directed to file written submissions on or before 8.2.2013 after serving copy on the other side.

Post Appeal no. 242 of 2012 for reporting compliance on **8.2.2013.**

Post Appeal nos. 239, 240, 241 and 243 of 2012 for further hearing on **04.02.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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